NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/373/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROCKET ELECTRIC INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: KRISHNA ENERGY PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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19. AMAR PANWAR
For chemiai have Appointed

VAIBHAV

Counsel for Respondent

VENKATESH

ORDER

Counsel for Petitioner present. He made compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016. Counsel for Respondent present. Counsel for Respondent submitted that he has received the papers and prays for time. Counsel for Petitioner is directed to propose the name of IRP by getting written consent as proscribed in Form 2. Put up on 09.08.2017 at 10.30 A.M.

S-virgaraper. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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